

LOK SABHA
UNSTARRED QUESTION No. 768
TO BE ANSWERED ON 23rd July, 2026

EXPANSION OF NATIONAL NATURAL GAS PIPELINE NETWORK AND NATURAL GAS GRID

†768. SHRI BHUMARE SANDIPANRAO ASARAM:
SHRI GYANESHWAR PATIL:
DR. SHIVAJI BANDAPPA KALGE:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has expanded the National Natural Gas Pipeline Network to ensure extensive regional connectivity across the country;
- (b) if so, the details thereof, State/UT-wise including the States of Maharashtra and Madhya Pradesh;
- (c) whether supply of natural gas improved in industries, houses and especially in underserved areas from expansion of distribution network under the National Natural Gas Grid Expansion Scheme, if so, the details thereof;
- (d) whether the Government has assessed the role of the expanded natural gas pipeline infrastructure in promoting the use of clean energy and reducing dependence on conventional fossil fuels, if so, the details thereof, State/UT-wise; and
- (e) whether the Government has established a monitoring and accountability mechanism to ensure the timely completion and effective implementation of ongoing natural gas pipeline projects, if so, the details thereof State/UT-wise especially with respect to the States of Maharashtra and Madhya Pradesh?

ANSWER
पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री सुरेश गोपी)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

(a) & (b) Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to various entities to Lay, build, operate and expand Natural Gas Pipelines (NGPL). As on March 2026, PNGRB has authorized approximately 33027 Km of common carrier natural gas pipeline across the country to create a National Gas Grid. All the States and Union Territories, except Ladakh, Andaman & Nicobar Island and Lakshwadeep are covered by Natural Gas Pipeline Network authorized by PNGRB.

The details of the Common Carrier Natural Gas Pipeline network including Maharashtra and Madhya Pradesh, authorized by PNGRB, are enclosed as Annexure-I.

(c) & (d) The operational Natural Gas Pipeline network has increased from 15,340 km in September 2014 to 27,905 km as on March 2026. This expanding pipeline network interlinks gas supply sources with demand centres and enables seamless transportation of natural gas across

regions, including hitherto unserved and underserved areas, thereby strengthening national energy connectivity.

The expansion of the natural gas pipeline grid has significantly improved access of natural gas for City Gas Distribution (CGD) networks, industries, power plants and households. As on 31.05.2026, the number of PNG Domestic connections has registered a substantial increase from 22 lakh in 2013-14 to approx 170 lakh currently. Furthermore, authorized entities have established 8,936 CNG stations and provided 22,256 Industrial and 52,143 Commercial connections to support the clean energy transition in their respective Geographical Areas.

The expansion of the natural gas pipeline grid across the country has significantly increased adoption of natural gas which has played a crucial role in reducing India's dependence on conventional fossil fuels like coal and crude oil. Consumption of Natural Gas in the country has increased from approx 138 Million Metric Standard Cubic Meters per Day (MMSCMD) in 2014 to approx. 188 MMSCMD in 2025. With expanding pipeline and CGD network, use of CNG as transportation fuel in vehicles (due to its cost effectiveness and lower emissions) is increasing. This has correspondingly reduced the demand for petrol and diesel which are refined from crude oil. Similarly, industries previously dependent on furnace oil and diesel are also progressively shifting to natural gas (mainly in the form of piped natural gas).

The State/UT-wise details of CNG stations and PNG connections are enclosed at Annexure-II.

(e) To ensure timely completion and effective implementation of ongoing natural gas pipeline projects across the country (including the States of Maharashtra and Madhya Pradesh), Government continually reviews and coordinates with the concerned State Governments and executing agencies to resolve the challenges such as securing Right of Use (RoU) of land, obtaining forest and environmental permissions, obtaining approvals for crossings such as Rivers, Canals, Railways, National Highways, etc.

National Single Window System (NSWS) has been launched on 22.09.2021 by Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry which provides single platform to enable the stakeholders in identification of the issues and obtaining of approvals and clearances needed. For development of pipelines and CGD infrastructure, entities may apply for clearances & approvals on NSWS portal. The Know Your Approvals (KYA) module includes guidance for 32 Central Departments and 35 States.

Government has launched PM GatiShakti National Master Plan, an integrated plan which will address the missing gaps to ensure seamless movement of people, goods & services. It aims to enhance ease of living, ease of doing business, minimize disruptions and expedite completion of works with cost efficiencies.

Recently, a comprehensive control order dated 24.03.2026 has been issued under the Essential Commodities Act, 1955 to facilitate time-bound expansion of pipeline infrastructure across the country, especially CGD. The Order provides a uniform framework for grant of right of way (RoW) and permissions by mandating strict timelines, enabling deemed approvals in case of delays, and prohibiting imposition of unauthorised charges by public authorities. It also addresses access issues in residential and private areas by ensuring non-discriminatory and time-bound permissions, thereby removing key bottlenecks in pipeline laying.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 768 TO BE ANSWERED ON 23.07.2026 REGARDING EXPANSION OF NATIONAL NATURAL GAS PIPELINE NETWORK AND NATURAL GAS GRID.

Common Carrier Natural Gas Pipelines Authorized by PNGRB (As on 31.03.2026)

S. No.	Name of Natural Gas Pipelines	Entity	Auth. Length (KM)	States from which Pipeline passes
1.	Assam Regional Network	GAIL	8	Assam
2.	Cauvery Basin Network	GAIL	240	Puducherry and Tamil Nadu
3.	Hazira-Vijaipur-Jagdishpur -GREP (Gas Rehabilitation and Expansion Project)-Dahej-Vijaipur HVJ/VDPL	GAIL	6,169	Uttar Pradesh, Madhya Pradesh, Rajasthan, Gujarat, Haryana, Delhi, and Uttarakhand
4.	Dahej-Vijaipur (DVPL)-Vijaipur-Dadri (GREP) Upgradation DVPL 2 & VDPL			
5.	Kakinada-Hyderabad-Uran-Ahmedabad (East West Pipeline)	PIL	1,459	Andhra Pradesh, Gujarat, Maharashtra, Telangana and Karnataka
6.	Dahej-Uran-Panvel-Dabhol	GAIL	920	Gujarat, Maharashtra, UT of Dadra & Nagar Haveli and Daman & Diu
7.	KG Basin Network	GAIL	878	Andhra Pradesh
8.	Gujarat Regional Network	GAIL	609	Gujarat
9.	Agartala Regional Network	GAIL	55	Tripura
10.	Dadri-Panipat	IOCL	132	Haryana and Uttar Pradesh
11.	Mumbai Regional Network	GAIL	129	Maharashtra
12.	Uran-Trombay	ONGC	24	Maharashtra
13.	High Pressure Gujarat Gas Grid	GSPL	2,860	Gujarat
14.	Hazira-Ankleshwar (HAPI)	GGL	73	Gujarat
15.	Low Pressure Gujarat Gas Grid	GSPL	58	Gujarat

16.	Shahdol-Phulpur	RGPL	312	Madhya Pradesh and Uttar Pradesh
17.	Assam Regional Network	AGCL	105	Assam
18.	Dukli-Maharajganj	GAIL	5.2	Agartala
19.	Uran-Taloja	DFPCL	42	Maharashtra
20.	Chainsa-Jhajjar-Hissar	GAIL	455	Haryana, Rajasthan and Delhi
21.	Dadri-Bawana-Nangal	GAIL	921	Punjab, Haryana, Uttar Pradesh, Uttarakhand, Delhi, and Himachal Pradesh
22.	Ennore-Nellore	GTIL	220	Andhra Pradesh, Tamil Nadu
23.	Kakinada-Vijayawada-Nellore	IMC	667	Andhra Pradesh
24.	Kanai - Chhata - Panitar	HPPL	317	West Bengal
25.	Hazaribagh-Ranchi	IOCL	71	Jharkhand
26.	Gurdaspur-Jammu	GAIL	160	UT of Jammu & Kashmir, Punjab
27.	Kochi-Kanyakumari-Thoothukudi	IOCL	425	Kerala, Tamil Nadu
28.	Mehsana Bhatinda	GIGL	1,943	Gujarat, Rajasthan, Haryana, Punjab
29.	Bhatinda - Gurdaspur	GIGL	261	Punjab
30.	Mallavaram - Bhopal - Bhilwara - Vijaipur	GITL	1,881	Andhra Pradesh, Telangana, Maharashtra, MP, Rajasthan, Gujarat
31.	Dabhol-Bangalore	GAIL	1,414	Maharashtra, Karnataka, Goa
32.	Kochi-Koottanad-Bangalore-Mangalore	GAIL	1,104	Kerala, Tamil Nadu, Karnataka, UT of Puducherry
33.	Ennore-Tuticorin	IOCL	1,431	Tamil Nadu, Karnataka, Andhra Pradesh, UT of Puducherry
34.	Jagdishpur-Haldia-Bokaro Dhamra-Paradip- Barauni-Guwahati	GAIL	3,546	Uttar Pradesh, Bihar, Jharkhand, West Bengal, Odisha, Assam
35.	North-East Natural Gas Pipeline Grid	IGGL	1,688	Assam, Mizoram, Manipur, Arunachal Pradesh, Tripura, Nagaland, Meghalaya & Sikkim, West Bengal

36.	Mumbai-Nagpur-Jharsuguda	GAIL	1,755	Maharashtra, Madhya Pradesh, Chhattisgarh and Odisha
37.	Srikakulam-Angul	GAIL	690	Andhra Pradesh, Odisha
Total			33027.2	

Source: PNGRB

GLOSSARY/ABBREVIATIONS USED IN THE PIPELINE DATA REPLIES

Abbreviation	Full Form
PNGRB	Petroleum and Natural Gas Regulatory Board
NGPL	Natural Gas Pipeline
MMSCMD	Million Metric Standard Cubic Meters per Day
KM	Kilometer
UT	Union Territory
GAIL	GAIL (India) Limited
PIL	Pipeline Infrastructure Limited
IOCL	Indian Oil Corporation Limited
ONGC	Oil and Natural Gas Corporation Limited
GSPL	Gujarat State Petronet Limited
GGL	Gujarat Gas Limited
RGPL	Reliance Gas Pipelines Limited
AGCL	Assam Gas Company Limited
DFPCL	Deepak Fertilizers and Petrochemicals Corporation Limited

ANNEXURE REFERRED TO IN REPLY TO PART (c) AND (d) OF LOK SABHA UNSTARRED QUESTION NO. 768 TO BE ANSWERED ON 23.07.2026 REGARDING EXPANSION OF NATIONAL NATURAL GAS PIPELINE NETWORK AND NATURAL GAS GRID.

The state/UT wise details of CNG Stations and PNG connections across the country (as on 31st May, 2026)

STATE WISE DATA AS ON 31.05.2026				
State/UT	PNG CONNECTION			CNG STATION
	Domestic Connections (Nos.)	Commercial Connections (Nos.)	Industrial Connections (Nos.)	CNG Stations (Nos.)
Andhra Pradesh	2,98,111	717	89	242
Arunachal Pradesh	-	-	-	-
Assam	78,455	1,606	488	46
Bihar	3,29,808	389	63	251
Chandigarh	34,175	274	98	10
Chhattisgarh	20,845	2	16	73
Dadra & Nagar Haveli	15,194	73	69	6
Daman and Diu	5,868	140	69	6
Delhi	19,60,727	4,931	1,898	458
Goa	20,455	108	59	15
Gujarat	37,23,179	24,764	5,875	1,064
Haryana	6,03,123	2,050	3,165	608
Himachal Pradesh	14,359	70	18	26
Jharkhand	1,96,415	317	42	159
Karnataka	6,11,203	1,012	509	520
Kerala	1,59,687	391	49	254
Madhya Pradesh	3,36,953	910	708	428
Maharashtra	47,42,692	6,408	1,456	1,324
Manipur	-	-	-	-
Meghalaya	-	-	-	4
Mizoram	-	-	-	-
Nagaland	-	-	-	-
Odisha	1,90,551	285	11	159
Puducherry	121	1	4	15
Punjab	1,43,031	1,134	401	307
Rajasthan	5,44,070	783	1,920	499
Sikkim	-	-	-	-
Tamil Nadu	1,40,756	238	147	506
Telangana	2,64,701	243	219	246
Tripura	71,344	567	48	30
UT of Jammu & Kashmir	-	-	-	3
UT of Ladakh	-	-	-	-
Uttar Pradesh	23,06,333	4,461	4,650	1,375
Uttarakhand	95,496	223	175	57
West Bengal	1,62,123	46	10	245
Grand Total	1,70,69,775	52,143	22,256	8,936

Source: PNGRB